

The Motor Vehicles (Amendment) Bill, 2022

MR. CHAIRMAN: The Motor Vehicles (Amendment) Bill, 2022. Shri Elamaram Kareem.

SHRI ELAMARAM KAREEM (Kerala): Sir, I move for leave to introduce a Bill further to amend the Motor Vehicles Act, 1988.

The question was put and the motion was adopted.

SHRI ELAMARAM KAREEM: Sir, I introduce the Bill.

MR. CHAIRMAN: Now, the Kashmiri Pandits (Recourse, Restitution, Rehabilitation and Resettlement) Bill, 2022. The hon. Member has sought my leave. So, I am passing it over. I had granted him that accommodation. This is for No. 37. Now, No. 38, the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Amendment Bill, 2022. Dr. Fauzia Khan.

The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Amendment Bill, 2022

DR. FAUZIA KHAN (Maharashtra): Sir, I move for leave to introduce a Bill further to amend the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013.

The question was put and the motion was adopted.

DR. FAUZIA KHAN: Sir, I introduce the Bill.

The Constitution (Amendment) Bill, 2023 (insertion of new articles 330A, 330B etc.)

MR. CHAIRMAN: The Constitution (Amendment) Bill, 2023 (insertion of new articles 330A, 330B etc.). Dr. Fauzia Khan.

DR. FAUZIA KHAN (Maharashtra): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.